

Acquisition Officer, Alwar has yet to pay the compensation to the tenants and farmers of district Alwar whose lands for railway track have either been acquired or are being acquired.

I, therefore, urge upon the Government of India to provide an additional amount of Rs. ten crores in the current budget for this project and to take up the construction work of this railway line from Alwar end (side) also.

[*Translation*]

- (ii) Need to direct the Swatantra Bharat Mills, Delhi to provide alternative accommodation to their workers before demolishing their quarters

SHRIMATI SUNDERWATI NAWAL PRABHAKAR (Karol Bagh) : Mr. Deputy Speaker Sir, I want to draw the attention of the House, with your permission, to the following subject under Rule 377.

I am much worried about the plight of the workers in the Swatantra Bharat Mills because of the various statements made by people regarding them and also the newspaper reports. The life of the workers in general is already very difficult. According to these reports, the quarters of these mill-workers are being demolished to raise other structures there. The workers are being made homeless. I would request the Government to take immediate steps in this direction. If these workers are to be evicted from there, then proper housing arrangements must be made for them before such an action is taken. The Government must take necessary steps in this regard.

[*English*]

- (iii) Need to give family planning incentives to those persons also who undergo operations after one child

SHRI P.M. SAYEED (Lakshadweep) : Under Rule 377, I am making a statement.

I venture to bring to the notice of this House certain facts about the family planning programme being implemented.

The doctors discourage and also refuse to perform operations (Vasectomy or Tubectomy) on the couples who voluntarily offer to undergo such operations after having only one child.

The existing rules under which incentives are offered apply only to those couples who undergo the aforementioned operations after having two or three children. Those couples who desire to have only one child family are thus devoid of incentives.

As a matter of fact the couples who decide to stay childless or voluntarily have one child family should be given higher incentives. There are couples who wish to have second child in order to take advantage of the incentive available under the existing rules.

In view of the spectacular achievements made by the other countries like China by having one child family concept by offering very attractive incentives to motivate the people and to save the nation from population explosion.

12.12 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

- (iv) Need to enquire into the alleged non-use of imported diagnostics and treatment equipment lying idle in Delhi hospitals

SHRIMATI KISHORI SINHA (Vaishali) : The newspaper reports have several times exposed the state of affairs at the hospitals in Delhi where equipment for diagnostics and treatment imported at tremendous cost, is lying idle. The reports say that the major cause of this is total neglect of the hospital management in regard to maintenance of this equipment. In certain hospitals the technicians to use this equipment are not appointed. There are also no regulations regarding servicing by suppliers of equipment. There are also reports that similar equipment is available with certain private nursing homes and that certain medical personnel encourage patients to go to these private nursing homes with the excuse that the equipment in the hospital is not functioning. Thus a vested interest is created in keeping the hospital equipment